

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 19959-JK (LD) of 2025

DATED:- 18 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer, as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 18 - 12 - 2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Reyaz Ali Bhat
18-12-25

Annexure to the Government Order No:- 19959 -JK(LD) of 2025 dated 18.12.2025.

S No.	Title of the Case	OIC
1	WP(C) No. 425/2024 titled Mohd Raqib Khan Vs Union Territory of Jammu and Kashmir and others.	Mohd Javaid 9419212999 Executive Engineer PWD (R&B) Division Mendhar
2	WP(C) No.2143/2025 titled Inhabitants of Habitation Dungar Vs Union Territory of Jammu and Kashmir and others	Er. Arit Gupta, Executive Engineer, PMGSY Division, Ramban,
3	WP(C) No. 1938/2024 titled Shazad Ahmed Khan Vs Union Territory of Jammu and Kashmir and others.	Er. Imtiaz Mir, Executive Engineer, R&B Division, Surankote,
4	WP (C) No. 3105/2025 titled M/s Masood Ahmed Contractor & M/s Singla Construction Ltd. (JV) Vs Union Territory of Jammu and Kashmir and others.	Mr. Khalid Amin Quershi 9797079981 Executive Engineer,PMGSY, Poonch

Reyazgu *Jms*